NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 408/(MAH)/2017

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.11.2017

NAME OF THE PARTIES: M/s. Sulxer Pumps India Ltd.

SECTION OF THE COMPANIES ACT: 14 of the Companies Act 2013.

S. No.

NAME

DESIGNATION

SIGNATURE

<u>ORDER</u>

C.P. No. 408/14/NCLT/MB/MAH/2017

- The Learned Representative of the Petitioner is present.
- This is the Petition dated 13.09.2017 filed under section 14.
- The Petition is "Admitted" for adjudication. Directed to comply the requirements of the provisions of the Companies Act and making Publication in the Newspaper.
- The Petitioner is seeking dispensation in respect of the Trade Creditors Below Rupees One Lakh. Dispensation granted.
- The matter is listed for hearing on 12.12.2017.

Sd/-

Sd/-

BhaskaraPantula Mohan Member (Judicial)

M.K. Shrawat Member (Judicial)

06.11.2017